

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 221 & 319 of 2013

Dated : 1st September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 221 of 2013

**NTPC Ltd. Appellant(s)
Versus**

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Ms. Swageetika Sahoo**

**Counsel for the Respondent(s): Mr. Pradeep Misra for R-2
Mr. Vaibhav Choudhary for TPDDL**

Appeal No. 319 of 2013

**NTPC Ltd. Appellant(s)
Versus**

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Ms. Swageetika Sahoo**

**Counsel for the Respondent(s): Mr. Ramalingam for R-1
Mr. Vaibhav Choudhary for TPDDL**

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ORDER

The Learned Counsel for the Appellant in Appeal no. 221 of 2013 and Appeal no. 319 of 2013 has finished his arguments. The Learned Counsel for the Respondent no. 2 has finished his arguments in Appeal no. 221 of 2013.

Post the matter for making further submissions by the Learned Counsel for the Respondent no.1 in Appeal no. 319 of 2013 on **16.09.2014.**

(Rakesh Nath)
Technical Member
mk/js

(Justice M. Karpaga Vinayagam)
Chairperson